

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 543/99 /199

M.D. Singh Versus UD

Date of Order	Orders
<u>9.11.99</u> <i>Recd by Trib 16/11</i>	<i>Sh. C.D. Sharma, counsel for the applicant</i> <i>The OA is dismissed as having been withdrawn with the liberty to file fresh.</i> <i>N. K. Sharma (N.K. Sharma) MO</i> <i>(Sh. Sharma) rc.</i>